

(a) the steps taken by his Ministry for the promotion of Coconut Cultivation in the country ;

(b) whether any such scheme has been introduced in Orissa for the development of coconut cultivation in 1981-82;

(c) if not, whether any such scheme is proposed to be introduced in 1981-82 in Orissa for the growth of coconut cultivation ; and

(d) the details of the programme of Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTERIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI) : (a) The Steps taken by the Ministry of Agriculture for the promotion of coconut cultivation in the country are as follows:

(1) Centrally Sponsored Schemes on Coconut are being implemented in various States.

(2) A Coconut Development Board for the integrated development of coconut has been set up under the Coconut Development Act, 1979.

(3) The Coconut Development Board has proposed seven new-projects for development of coconut recently.

(b) Yes, Sir. Three Centrally Sponsored Schemes namely (1) Package Programme on Coconut (2) Production and distribution of T+D hybrid coconut seedlings and (3) Establishment of elite seed farm for production of D+T hybrids are in operation in Orissa in 1981-82.

(c) and (d). The schemes mentioned at (b) above will continue to be operated in 1982-83 also. In addition the Coconut Development Board has also proposed three schemes to be implemented in Orissa in 1982-83. These are (1) scheme for

coconut development on canal embankments (2) Area Expansion and (3) Setting up a regional coconut nursery.

Foreign Assistance for Development of Fisheries

4552. SHRI SUBHASH CHANDRA BOSE ALLURI : Will the Minister of AGRICULTURE be pleased to state :

(a) the names of countries which have agreed to provide assistance for development of fisheries in the country ; and

(b) the terms and conditions of the agreement ?

THE MINISTER OF STATE IN THE MINISTERIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) Norway, Denmark and the USSR are the major countries providing assistance for development of fisheries in India.

(b) The terms and conditions of assistance vary from country to country. Norway gives aid on cash grant, Denmark as grant and partly as soft loans at 0.75% rate of interest and U.S.S.R. extends assistance in kind i.e. in the form of experts, equipment and training facilities.

Meeting of Chief Ministers on Sharing of waters of Kanhar, A Tributary on some River

4553. SHRI N. E. HORO :
SHRI M. M. A. KHAN :
KUMARI PUSHPA DEVI
SINGH :

Will the Minister of IRRIGATION be pleased to state :

(a) whether there have been any meeting of the Chief Ministers of Bihar, Uttar Pradesh and Madhya Pradesh with him to discuss the issue on sharing of the waters of Kanhar, a tributary on the Sone river ; and

(b) if so, the details regarding the decisions taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Yes, Sir.

(b) The allocation of Kanhar waters agreed to in the meeting held on 19-2-1982 is as under :—

Bihar	—	0.43 MAF
Uttar Pradesh	--	0.25 MAF
Madhya Pradesh	—	0.62 MAF
		Total 1.30 MAF

Use of Compost Manure

4554. SHRI H. N. NANJE GOUDA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that at Indore, the Prime Minister had recently pleaded with the farmers that they should use more of compost manure so that import of chemical fertiliser involving huge sums of money in foreign exchange can be curtailed and the same is utilised for other development projects :

(b) if so, the production of compost manure in the country and those imported during 1979 and 1980 ;

(c) whether Government have formulated any scheme for increased production of compost manure during the Sixth Five Year Plan ;

(d) if so, the out lay proposed and the increase in production envisaged ;

(e) whether Government are aware that the cost of compost manure in some States is much higher than the urea and other nitrogenous manure; and

(f) if so, steps taken to see that the price of compost manure is made attractive so that the farmers of their own are induced to utilise it more and more ?

THE MINISTER OF STATE IN THE MINISTERIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) A news item to this effect had appeared on the 16th February, 1982 in the N. I. Patrika, Allahabad.

(b) Compost manure is not imported. The annual production of compost in the country during 1979-80 and 1980-81 was of the order of 232 million tonnes.

(c) and (d). Ministry of Agriculture have already sanctioned a National Project for Biogas Development for the Sixth Plan period with an outlay of Rs. 50 crores. The project envisages target up of 4,00,000 bio-gas units during the plan period which are estimated to yield about 10 million tonnes of manure per annum.

(e) and (f). In rural areas, compost is produced by the farmers themselves at hardly any cost.

Soil erosion due to water and wind

4555. SHRI XAVIER ARAKAL : Will the Minister of AGRICULTURE be pleased to state :

(a) What is the estimated loss due to the soil erosion due to water and wind per year ; and

(b) the measures taken by Government in this field ?

THE MINISTER OF STATE IN THE MINISTERIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) No assessment is carried out from year to year of the loss suffered on account of soil erosion due to water and wind on a country-